Reserved

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD.

Dated: This the 20th day of May 2003.

Review Application no. 34 of 2002

in

Original Application no. 1076 of 1994.

Hon'ble Maj Gen KK Srivastava, Member (A) Hon'ble Mr. AK Bhatnagar, Member (J)

Union of India &

ors.

... Applicants

By Adv : Sri A Sthalekar

Versus

Roshan Lal

... Respondent

By Adv : Sri A.B.L. Srivastava

ORDER

Maj Gen KK Srivastava, AM.

This Review Application, under Rule 17 of CAT (Procedure) Rules, 1987, has been filed for review of the order dated 22.1.2002 passed in OA no. 1076 of 1994.

- 2. Heard Sri A Sthalekar learned counsel for the Yeview applicant (respondents) and Sri A.B.L. Srivastava learned counsel for the respondent (applicant).
- The applicant in the OA had prayed that his pay on the post of Lower Division Clerk as revised by the parent department i.e. COD Chheoki be taken into account for purpose borpfixation of his pay on the same post in the new department of Accountand General, Audit I (UP) Allahabad.
- 4. It is not disputed that the pay of the applicant was revised from Rs. 60/- permonth to Rs.143/- permonth w.e.f. 1.7.1959 as he joined the department of Accountant Genral on 25.11.1959. The respondents have filed review

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application alleging that COD Chheoki was not impleaded as party in the OA and there is a direction for them to refix the pay of the applicant.

- 5. We have considered the review application. The Tribunal had already recorded finding that the pay of the applicant was revised from Rs. 60/- permonth to Rs. 143/- permonth w.e.f. 1.5.1959 and directed that the respondents shall take into account this plea of the applicant regarding pay fixation w.e.f. 1.7.1959 in the new pay scale.
- on the face of record in the order dated 22.1.2002 and the review application is accordingly dismissed.

Member J

Member A

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